

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:396  
ANSWERED ON:10.11.2010  
HERITAGE STATUS GRANTED BY ASI  
Shantha J.

**Will the Minister of CULTURE be pleased to state:**

- (a) the number of historical remnants in Karnataka that have been granted the status of preserved heritage by the Archaeological Survey of India(ASI);
- (b) whether it is a fact that most of these sites neither have any name plates nor are they being maintained; and
- (c) if so, the reasons for such negligence and the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): There are 507 ancient monuments and archaeological sites and remains declared as of national importance in Karnataka which are under the control of Archaeological Survey of India(ASI).

(b) & (c): No, Sir. The ancient monuments and archaeological sites and remains in Karnataka have been provided with basic protection notice boards. Even cultural notice boards have been provided at most of the protected ancient monuments and archaeological sites and remains. Fresh initiatives have however been, recently, taken to put up elaborate signages at all the protected monuments in the State.